

N.D.H.:24.07.2025

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 1062 OF 2024**

**IN THE MATTER OF:**

BHANU SAHAY

..... APPLICANT

VERSUS

UNION OF INDIA& OTHERS

... RESPONDENTS

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**Place:** New Delhi

**Date:** 19.07.2025

Filed on behalf of  
Municipal Commissioner  
Nagar Nigam Jhansi by:-



**(GAURAV AGARWAL)**  
Advocate for Respondent  
Municipal Commissioner,  
Nagar Nigam Jhansi

GRV LEGAL  
Advocates and Legal Consultants  
O-703, Aditya Mega City,  
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Report in reference to Hon'ble NGT order in the matter of Original Application No. 1062/2024, Bhanu Sahay Versus Union of India & Ors.

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A. Background:

1. Hon'ble NGT vide its order dated 28.11.2024, in Original Application No. 1062/2024 Bhanu Sahay Versus Union of India & Ors., has directed to ascertain the number of minor drains in the area concerned. The operative part of the order is as follows: -

".....5. In the report, though, the joint committee has disclosed about four major drains carrying untreated sewage to the river, but there is no disclosure about minor drains. Hence, joint committee is required to ascertain the number of minor drains in the area concerned, which are untapped and discharging untreated sewage into the river....."

Copy of Hon'ble NGT order dated 28.11.2024 is annexed herewith as Annexure-1.

2. In order to comply with directions of the Hon'ble NGT, meeting of the committee members was conveyed through hybrid mode on 20.12.2024. During meeting, following officials were present:

2.1. Shri Avinash Kumar, District Magistrate, Jhansi

2.2. Shri Satya Prakash, Municipal Commissioner, Jhansi

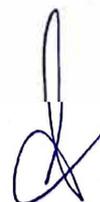
2.3. Dr. R B Lal, Scientist 'F', MoEF&CC, RO, Lucknow.



  
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2.4. Shri Runa Oraon, Scientist 'E', CPCB, RD Lucknow.

2.5. Shri Imraan Ali, Regional Officer, UPPCB, Jhansi.

It was decided in the meeting to conduct a survey of the area concerned for the identification of minor drains discharging untreated sewage into River Pahuj.

### B. Identification of minor drains:

3. A survey of the area concerned was carried out on 03.01.2025 by Municipal Corporation, Jhansi. As per the survey conducted by Municipal Corporation Jhansi, fifteen (15) minor drains were identified in the concerned areas.
4. The Joint Committee cross-verified the major and minor drains through spot verification. It was found that there are 15 minor drains in total, out of which 13 minor drains are connected to STP. However, there are still 2 minor drains namely near Jai Academy Nala and Nala Behind Ganesh Vihar Colony from which untreated waste is being discharged into Pahuj River.
5. Details of 13 minor drains connected to STP are as follows:

Sl. No.	Sewage Pumping Station (SPS)	Major drain	Connected Minor drains
1.	SPS-1	Naya Gaon Nala	1. Sidheswar Nagar (Partial)
			2. ITI College
2.	SPS-2	Prabhu Ramlal Ashram Nala	3. Sidheswar Nagar (Partial)

*[Signature]*

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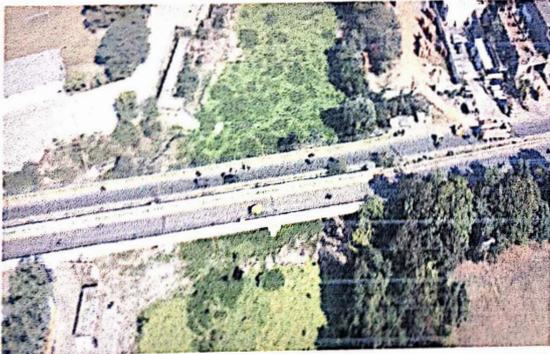
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			4. Laher ki Mata
3.	SPS-3	Lahar Grid Bus Stop Nala	5. Rajghat Colony
			6. Panchayat Bhawan Colony
4.	SPS-4	Rajghat Colony Nala	7. Gadhiya Pathak
			8. Khatibaba Isaitola
			9. Summer Nagar
			10. Sangam Vihar
			11. Surya Puram
			12. K.K. Puri
			13. Awas Vikas Colony

6. Details of two untapped minor drains are as follows:

	
Jai Academy Nala	Nala Behind Ganesh Vihar Colony

7. Samples were collected from the aforementioned two untapped minor drains. Analysis results are presented below:



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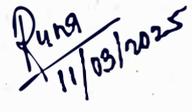
S.No	Parameter	Unit	Results		Remarks
			Drain Near Jai Academy, Shivpuri Road, jhansi	Drain Behind Ganesh Vihar Colony, Shivpuri Road, jhansi	
1.	pH	-	7.07	6.87	Results show that untreated sewage discharging into river pahuj.
2.	Colour	Hazen	10	15	
3.	Conductivity	$\mu\text{S/cm}$	1463	1539	
4.	TSS	mg/l	162	115	
5.	TDS	mg/l	1260	1121	
6.	BOD	mg/l	92.5	87.5	
7.	COD	mg/l	310.4	271.6	
8.	Total Chromium	mg/l	ND	ND	
9.	Copper	mg/l	ND	ND	
10.	Cadmium	mg/l	ND	ND	
11.	Lead	mg/l	ND	ND	
12.	Iron	mg/l	0.1550	0.1550	
13.	Nickel	mg/l	ND	ND	
14.	Zinc	mg/l	0.1661	0.1661	
15.	Total Coliform	MPN/100 ml	4900000	3900000	
16.	Fecal Coliform	MPN/100 ml	2300000	1700000	
17.	Manganese	mg/l	0.1169	0.1169	
18.	Arsenic	mg/l	0.007	0.003	

Analysis reports are annexed as Annexure No.2

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- i. Municipal Corporation Jhansi needs to tap the remaining two untapped minor drains (Near Jai Academy Nala and Nala behind Ganesh Vihar Colony) and sewage should be treated through STP.
- ii. It was informed by Municipal Commissioner Jhansi that the DPR of the tapping of these two minor drains has been prepared and sanctioned. The tender process has been initiated and tapping will be completed as soon as possible. (Annexure No.3)

Signature of the Joint Committee Officials.

				
Imraan Ali	Runa Oraon	Dr. R B Lal	Satya Prakash	Avinash Kumar
Regional Officer,	Scientist 'E'	Scientist 'F'	Municipal	District
UPPCB, Jhansi	CPCB, RD.	MoEF&CC,	Commissioner	Magistrate
	Lucknow	RO, Lucknow	Jhansi	Jhansi

**ANNEXURE 1:****BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1062/2024

Bhanu Sahay

Applicant

Versus

UOI &amp; Ors.

Respondent(s)

Date of hearing: 28.11.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: None

Respondents: Mr. Gaurav Agarwal & Mr. Sarthak Kalra, Advs. for Jhansi Nagar Nigam  
Ms. Sthavi Asthana, Adv. for UPPCB**ORDER.**

1. In this original application, issue of pollution of river Pahuj, a tributary of river Yamuna, has been raised. Application has made allegation about discharge of sewage, throwing of solid waste & muck and encroachment upon the river bed of river Pahuj, Jhansi, UP in violation of River Ganga (Rejuvenation, Protection, and Management) Authorities Order, 2016.
2. The tribunal by order dated 16.08.2024, while issuing notice to respondents, had constituted the joint committee with a direction to the committee to inspect the site where the river is flowing in District Jhansi, ascertain the source of pollution, take water samples and get the sample analysis done, submit the report and suggest remedial measures.
3. The report of the joint committee dated 20.11.2024 has been filed through UPPCB. The joint committee visited the site in terms of the direction of the Tribunal and found that the major source of pollution of

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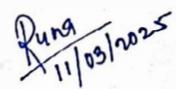
river Pahuj is sewage generated from the city through four major drains, details of which are as follows:-

S. No.	Name of Nalla/Drain	Catchment area	Flow (in MLD)
1	Naya Gaon Nalla	Siddheshwar Nagar (Partial) and ITI College	3.5
2	Lahar Gird Bus Stop Nalla	Siddheshwar Nagar, Laher ki mata	1.1
3	Near Prabhu Ramlal Ashram Nalla	Rajghat Colony and Panchat Bhawan Colony	1.5
4	Rajghat Colony Nalla	Gadhiya Phatak, Khatiwala Isaitola, Summer Nagar, Sangam Vihar, Surya Puram, K.K.Puri and Aawas Vikas Colony	10

4. The report further states that during the joint committee visit, all drains carrying untreated sewage were discharging sewage into river Pahuj. Affidavit of UPPCB dated 27.11.2024 also states in paragraph 5 that all drains carrying untreated sewage were discharging sewage into river Pahul.

5. In the report, though, the joint committee has disclosed about four major drains carrying untreated sewage to the river, but there is no disclosure about minor drains. Hence, joint committee is required to ascertain the number of minor drains in the area concerned, which are untapped and discharging untreated sewage into the river.

6. The report of the joint committee also discloses about the major drains and that tapping of the drain is under process at all four locations. The joint committee during the inspection also found that river Pahuj was covered with water hyacinth at several locations and that in the dhobi ghat, worship material by devotees/public was found to be littered. The

observation of the joint committee is that the water of river Pahuj is used as a source of drinking water. The joint committee has proposed the following remedial measures:-

*\*H. Proposed Remedial Measures:*

- i. *The Municipal Corporation of Jhansi District should expediate for construction, commissioning and operation of all Sewage Pumping Stations(SPS) at the earliest.*
- ii. *The Municipal Corporation of Jhansi District should expedite for tapping of all drains discharging untreated sewage into River Pahu) and ensure Interception and diversion of sewage into STP for its treatment.*
- iii. *The different departments of Jhansi District viz. The Municipal Corporation, Irrigation Department, and Rural Development Department must take measures to remove the water hyacinth from the river in a time-bound manner from locations like under bridges, ghats, etc.*
- iv. *The Municipal Corporation, Jhansi should take necessary action and provide awareness to the Public to prohibit the disposal of solid waste into River as well as in Ghats.*
- v. *There are two main bridges over the river in Jhansi City where it was observe that people throw worship leftover material into the river from the bridge even though protective mesh has been installed on bridges but public awareness campaigns are required.*
- vi. *At the time of report finalization, it was informed by the Additional Municipal Commissioner, Municipal Corporation Jhansi that tapping of all the four nallas is at the stage of final commissioning. Three out of four pumping stations are at functional stage and in the case of the other one civil work is completed and electricity connections is under process. Once the electricity connection is done then it will take another twenty-five days to develop bacteria and make it fully functional. It is recommended that a timeline should be followed to make STP fully functional as soon as possible.\**

7. Though, the joint committee has found that untreated sewage is flowing in river Pahul, drains are not tapped and the STP of 26 MLD capacity was not operational, the report does not disclose what action has been taken by UPPCB. Hence, we require the Member Secretary, UPPCB

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to file an affidavit disclosing the action which was taken before the submission of the report of the joint committee in respect of violation of environmental norms by local authorities and action which is now proposed after the joint committee report. UPPCB should also disclose the Water quality of river Paluj at various locations and compliance of norms by 26 MLD STP.

8. Learned Counsel appearing for Municipal Corporation, Jhansi submits that STP is now functional and drains are connected. Hence, we grant four weeks' time to respondent no.11-Commissioner, Municipal Corporation, Jhansi to file response affidavit disclosing completion of tapping of all the drains, commissioning and stabilization of STP, its performance and final mode of disposal of treated sewage.

9. It will be open to Counsel for the applicant to file rejoinder within two weeks thereafter.

10. List on 21.03.2025.

Prakash Srivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

November 28, 2024  
Original Application No. 1062/2024  
JG..



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11/03/2025



## ANNEXURE 2:



**CENTRAL LABORATORY**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 Building, No 1C-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



**TEST REPORT: WATER LABORATORY(SURFACE WATER)**

Ref no-3026329/CENTRAL/2025

Date:18/02/2025

- 1- Sample Location: Drain Near Jai Academy, Shivpuri Road, Jhansi
- 2- District: Jhansi
- 3- Address: Shivpuri Road, Jhansi
- 4- Sample Source: Drain
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Rishi Kumar Kushwaha , I.A & Manoj Varma , JRF
- 7- Odour : -
- 8- Quantity and Packing : 2 Litre Plastic Jerrycan, MPN Bottle
- 9- Date of Sample Collection : 29/01/2025
- 10- Analysis Indented by : RO Jhansi
- 11- Date of sample receipt in Lab : 30/01/2025

Parameter	Unit	Results	Detection Range
Total Chromium, APHA 24th Ed 3111-B: 2023	mg/l	ND	0.05-1000 mg/l
Copper, APHA 24th Ed. 3111-B: 2023	mg/l	ND	0.01-1000 mg/l
Cadmium, APHA 24th Ed 3111-B: 2023	mg/l	ND	0.01-1000 mg/l
Lead, APHA 24th Ed 3111B: 2023	mg/l	ND	0.09-1000 mg/l
Iron, APHA 24th Ed 3111B: 2023	mg/l	0.1550	0.05-1000 mg/l
Nickel, APHA 24th Ed 3111B: 2023	mg/l	ND	0.04-1000 mg/l
Zinc, APHA 24th Ed 3111-B: 2023	mg/l	0.1661	0.01-1000mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	4900000	<1.8 MPN/100 ml & above
Fecal Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	2300000	<1.8 MPN/100 ml & above
*Manganese, APHA 24th Ed. 3509.Mg B Calculation Method 2023	mg/l	0.1169	-
*Arsenic, APHA 24th Ed. 3114-Hydride Generation AAS Method 2023	mg/l	0.037	-

\*Non-NABL Parameters

Note: 1. The results in the Test Report relate only to the items stated. 2. The report shall not be regarded as correct in full, without the entire particulars of laboratory. 3. The test result pertains to the sample as received at Lab.

Remark: \* - NA

Analyzed by  
 (Dr Mamta Pandey(SA), Rahul Singh(JRF))

Authorized by  
 Reeta Keshav  
 Reeta Keshav (ASO)

EMAN  
 ANKAD  
 KHAN  
 Chief Environmental Officer  
 Central Laboratory

Digitally signed by  
 EMAN ANKAD  
 DN: cn=EMAN ANKAD,  
 o=U.P.P.C.B., ou=U.P.P.C.B., email=EMAN.ANKAD@uppcb.gov.in

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 11/03/2025

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**REGIONAL LABORATORY JHANSI**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 A-25 Vikas Colony, Talpura Vojna, Kanpur Road, Jhansi

**TEST REPORT: WATER LABORATORY(SURFACE WATER)**

Ref no: 30263338/Jhansi/2025

Date: 06/02/2025

- 1- Sample Location: Drain Near Jai Academy, Shivpuri Road, Jhansi
- 2- District: Jhansi
- 3- Address: Shivpuri Road, Jhansi
- 4- Sample Source: Drain
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Rishi Kumar Kushwaha, LA & Manoj Varma, JRF
- 7- Odour : Foul
- 8- Quantity and Packing : 2 Litre Plastic Jerrycan
- 9- Date of Sample Collection : 29/01/2025
- 10- Analysis Indented by : RO Jhansi
- 11- Date of sample receipt in Lab : 31/01/2025

Parameter	Unit	Results	Detection Range
pH, APHA 24th Ed. 4500-B, 2023	-	7.07	62-12
Colour, APHA 24th Ed. 2120B, 2023	Hazen	10	5-10000 Hazen
Conductivity, APHA 24th Ed. 2510B, 2023	µS/cm	1463	0.1-10000 µS/cm
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	162.0	5.0-10000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 °C Total Dissolved Solids dried at 180 °C 2023	mg/l	1260.0	5.0-10000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 ( Part 44): 1993 Bio 2023	mg/l	92.5	1.0-1000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	310.4	4.0-1000 mg/l

\*Non-NABL Parameters.

Note: 1. The results in the Test Report indicate only the items tested. 2. The report shall not be reproduced except in full, without the written permission of the laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: \* - NA

Analysed by  
 [Krishna Rawat(JRF), Manoj  
 Verma(JRF), Rishi Kumar Kushwaha  
 (LA)]

Authorized by  
 Madhavi  
 Kamalvanshi  
 Dr Madhvi Kamalvanshi (SO)

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 Imraan Ali  
 Date: 2025.02.15  
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 Regional Officer

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 11/02/2025

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**CENTRAL LABORATORY**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



**TEST REPORT: WATER LABORATORY(SURFACE WATER)**

Ref no-30263100/CENTRAL/2025

Date: 18/02/2025

- 1- Sample Location: Drain Behind Ganesh Vihar Colony, Shivpuri Road, Jb
- 2- District: Jhansi
- 3- Address: Shivpuri Road, Jhansi
- 4- Sample Source: Drain
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Rishi Kumar Kushwah , IA & Munoj Vanna , JRF
- 7- Odour : Foul
- 8- Quantity and Packing : 2 Litre Plastic Jerrycan, MPN Bottle
- 9- Date of Sample Collection : 29/01/2025
- 10- Analysis Indented by : RO Jhansi
- 11- Date of sample receipt in Lab : 30/01/2025

Parameter	Unit	Results	Detection Range
Total Chromium, APHA 24th Ed 3111-B: 2023	mg/l	ND	0.05-1000 mg/l
Copper, APHA 24th Ed 3111-B: 2023	mg/l	ND	0.01-1000 mg/l
Cadmium, APHA 24th Ed 3111-B: 2023	mg/l	ND	0.01-1000 mg/l
Lead, APHA 24th Ed 3111-B: 2023	mg/l	ND	0.01-1000 mg/l
Iron, APHA 24th Ed 3111-B: 2023	mg/l	0.1550	0.05-1000 mg/l
Nickel, APHA 24th Ed 3111-B: 2023	mg/l	ND	0.04-1000 mg/l
Zinc, APHA 24th Ed 3111-B: 2023	mg/l	0.1661	0.01-1000mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	5900000	<1.8 MPN/100 ml & above
Fecal Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	1700000	<1.8 MPN/100 ml & above
*Manganese, APHA 24th Ed. 3500-Mg B Calculation Method 2023	mg/l	0.1169	
*Arsenic, APHA 24th Ed. 3114-Hydride Generation AAS Method 2023	mg/l	0.003	

\*Non-NABL Parameters.

Note: 1) The results in this Test Report shall only be the responsibility of the laboratory. 2) This report will not be signed/checked in full, without the written permission of laboratory. 3) The test report remains the property of the laboratory and is not to be used for any other purpose.

Remark: \* - NA

Analysed by  
 (Dr Mamta Pandey(SA), Rahul Singh(JRF))

Authorized by  
 Reeta Keshav  
 Reeta Keshav (ASO)

PARAN  
 AHMAD KHAN  
 Chief Environmental Officer  
 Central Laboratory

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**REGIONAL LABORATORY JHANSI  
UTTAR PRADESH POLLUTION CONTROL BOARD**

Awas Vikas Colony, Talpura Vojna, Kanpur Road, Jhansi

**TEST REPORT: WATER LABORATORY (SURFACE WATER)**

Ref no-30263319/Jhansi/2025

Date:06.02/2025

- 1- Sample Location: Drain Be and Ganesh Vikar Colony, Shivpuri Road, Jhansi
- 2- District: Jhansi
- 3- Address: Shivpuri Road, Jhansi
- 4- Sample Source: Drain
- 5- Type of sample: Surface Water
- 6- Sample Collected By: Rishi Kumar Kushwaha, LA & Manoj Varma, JRF
- 7- Odour: Foul
- 8- Quantity and Packing: 2 Litre Polythene Jerrycan
- 9- Date of Sample Collection: 29.01.2025
- 10- Analysis Indented by: RO Jhansi
- 11- Date of sample receipt in Lab: 31.01.2025

Parameter	Unit	Results	Detection Range
pH, APHA 24th Ed. 4500-B-2023		6.87	02-12
Colour, APHA 24th Ed. 2120B-2023	Hazen	15	5-10000 Hazen
Conductivity, APHA 24th Ed. 2510B-2023	µS/cm	1539	0.1-10000 µS/cm
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 105-105 °C 2023	mg/l	115.0	5.0-10000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 °C Total Dissolved Solids dried at 180 °C 2023	mg/l	1121.0	5.0-10000 mg/l
BOD, APHA 24th Ed. 5 Day 20 °C IS 302 (Part 44), 1993 Bio 2023	mg/l	8.5	1.0-1000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	216	4.0-1000 mg/l

\*Non-NABL Parameters

Note: 1. The results in the Test Report apply only to the sample used. 2. The report shall not be reproduced, except in full, without the written permission of the laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: \* - NA

Analysed by  
[Krisbna Rawat(JRF), Manoj  
Verma(JRF), Rishi Kumar Kushwaha  
(LA)]

Authorized by  
Madhavi  
Kamalyanshi  
Dr Madhvi Kamalyanshi (SO)

Digitally signed by  
Imraan Ali  
Date: 2025.02.15  
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Regional Officer

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*11/03/2025*

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## ANNEXURE 3:

**अवस्थापना विकास निधि के अन्तर्गत प्राप्त धनराशि की स्वीकृति हेतु शासन द्वारा  
गठित समिति की बैठक की कार्यवाही**

नगर विकास अनुभाग-9 के शासनादेश सं0 321/नौ-9-19-153ज/200 दिनांक 27.02.2019 के अनुक्रम में 15वें वित्त आयोग एवं अवस्थापना विकास निधि के अन्तर्गत प्राप्त होने वाली धनराशि के उपयोग हेतु शासन के निर्देशों के अनुपालन में निम्नांकित समिति गठित की गई :-

- |  |               |
|--|---------------|
| 1. महापौर                              | - अध्यक्ष     |
| 2. जिलाधिकारी                          | - सदस्य       |
| 3. नगर आयुक्त                          | - सचिव/संयोजक |
| 4. अधीक्षण अभियन्ता, लोक निर्माण विभाग | - सदस्य       |
| 5. उपाध्यक्ष, विकास प्राधिकरण          | सदस्य         |

उक्त बैठक मा0 महापौर महोदय की अध्यक्षता में दिनांक 13.02.2025 को अपरान्ह 3.00 बजे नगर निगम कार्यालय में सम्पन्न हुई जिसमें श्री बिहारीलाल आर्य, मा0 महापौर जी की अध्यक्षता में निम्नांकित अधिकारिगण उपस्थित रहें :-

1. जिलाधिकारी, झाँसी।
2. नगर आयुक्त, सचिव/संयोजक।
3. उपाध्यक्ष, झाँसी विकास प्राधिकरण, झाँसी।
4. अधीक्षण अभियन्ता, लोक निर्माण विभाग, झाँसी।

**अवस्थापना विकास निधि से प्राप्त धनराशि का विवरण**

क्र0 सं0	शासनादेश सं0	प्राप्त धनराशि (रु0 लाख में)
1.	8/5400/139(2)/02प्रति0अति0स्टा0शु0/2024-25 दिनांक 06.12.2024	496.44
योग-		496.44

उक्त के सम्वन्ध में दिये गये निर्देश के क्रम में अवस्थापना विकास निधि से प्राप्त धनराशि के सापेक्ष कार्यों की स्वीकृति हेतु शासन द्वारा गठित समिति के समक्ष कार्यों की चयन हेतु निम्नलिखित प्रस्ताव प्रस्तुत है :-

**एजेण्डा बिन्दु- 1**

क्र0सं0	कार्य का नाम	अनुमानित व्ययानुमान (लाख में) जी0एस0 टी0 सहित	अभ्युक्ति
1	पहूज नदी में गिरने वाले दो नालों को एस0पी0एस0-4 के नाले में जोड़ने का कार्य।	200.00	उक्त परियोजना का उद्देश्य वर्तमान में पहूज नदी में गिरने वाले 02 नाले (गणेश विहार कॉलोनी के पीछे एवं जय एकेडमी स्कूल के सामने) को एस0पी0एस0-4 के नाले में जोड़े जाने का कार्य किया जाना प्रस्तावित है। पहूज नदी में गिरने वाला प्रथम नाला, गणेश विहार कॉलोनी के पीछे को ग्रैविटी के माध्यम से जय एकेडमी स्कूल तक लाकर दूसरे नाले को जोड़ते हुए दोनों नालों को सम्व का निर्माण

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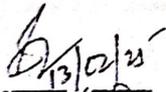
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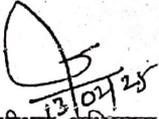
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		कर, पम्पिंग के माध्यम से एस0पी0एस0-4 के नाले में जोड़ा जाना प्रस्तावित है। उक्त कार्य उपरान्त वर्तमान में पहूज नदी में गिरने वाले 02 नाले को एस0पी0एस0-4 के नाले में जोड़ने के उपरान्त दूषित जल को 26 एम0एल0डी0 एस0टी0पी0 के माध्यम से शोधित कर पुनः पहूज नदी में छोड़ा जायेगा।
	कुल:-	200.00

बैठक में चर्चा उपरान्त उक्त प्रस्ताव का सगिति द्वारा सर्व सन्मति से अनुमोदन किया गया तथा शेष धनराशि का प्रस्ताव अग्रिम बैठक में प्रस्तुत करने के निर्देश दिये गये। अध्यक्ष महोदय द्वारा यह भी निर्देश दिये गये कि अवस्थापना विकास निधि की गार्ड्ड लाईन्स के अनुसार कार्य कराना सुनिश्चित करें, वित्तीय नियमों का पालन करते हुए ई-निविदा/जैम पोर्टल के माध्यम से कार्य कराया जायेगा, नगर आयुक्त, नगर निगम, झाँसी द्वारा यह सुनिश्चित किया जायेगा कि उक्त कार्य वर्तमान में किसी अन्य योजना में प्रस्तावित नहीं हैं एवं प्रस्तावित कार्य पिछले 05 वर्ष में नहीं किया गया हो। साथ ही कार्य की उच्चकोटि की गुणवत्ता सुनिश्चित की जायेगी, कार्य स्थल पर कार्य प्रारम्भ होने से पहले सक्षम अधिकारी की मौजूदगी में फोटोग्राफ एंसे सीमा-चिन्ह (Landmark)से ली जाये, ताकि बाद में कार्य पूर्ण होने के उपरान्त जगह प्रमाणित हो सकें, कार्य के दौरान एवं कार्य पूर्ण होने पर Same Landmark की फोटो पत्रावली में प्रस्तुत की जायें, कार्य की समाप्ति के उपरान्त कार्य स्थल की Same Landmark की सक्षम अधिकारी के साथ सत्यापनकर्ता अधिकारी के साथ लिया गया फोटोग्राफ भी पत्रावली में रहें, कार्य स्थल पर जनसामान्य की जानकारी हेतु स्थाई बोर्ड स्थापित किया जाये, जिसमें कार्य से सम्बन्धित विवरण अंकित रहें, यथा योजना का नाम, कार्य की लागत, कार्यदायी संस्था का नाम आदि भी प्रस्तुत किया जाए।

उपरोक्त के सम्बन्ध में निविदा आमंत्रित कर स्वीकृति से सम्बन्धित कार्यवाही सम्पन्न कराते हुए त्वरित गति से गुणवत्तापूर्वक कार्य सम्पादित करायेगें। उक्त स्वीकृति धनराशि के सापेक्ष अधिक व्यय, राज्य वित्त आयेग/नगर निगम निधि से वहन किया जायेगा। अपरिहार्य कारणों से किसी कार्य को पुनरीक्षित/स्थल परिवर्तन करने का अधिकार मा0 अध्यक्ष महोदय की अनुमति से नगर आयुक्त, नगर निगम, झाँसी को होगा।

  
नगर आयुक्त/सचिव  
संयोजक नगर नियम, झाँसी।

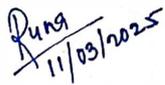
  
अधीक्षक अभियन्ता  
लोक निर्माण विभाग, झाँसी।

  
उपाध्यक्ष  
झाँसी विकास प्राधिकरण, झाँसी।

  
जिलाधिकारी  
झाँसी।

  
महापौर  
झाँसी नगर निगम, झाँसी।



  
11/03/2025







contd.

## सहायक अभियन्ता / अधि० अभियन्ता / मुख्य अभियन्ता / नगर आयुक्त महोदय

कृपया दिये गये निर्देश के क्रम में झाँसी नगर निगम, झाँसी में पात्र टेकेदारों से उनकी पंजीकरण सीमा तक प्रतिशत आधार दरों पर ई-निविदा पद्धति से ई-टेंडरिंग की वेबसाइट <http://etender.up.nic.in> के माध्यम से निम्नलिखित टेण्डर शिड्यूल के अनुसार निविदा आमंत्रित की जाती है। प्रतिभूमि की धनराशि एवं निविदा प्रपत्र मूल्य की धनराशि वेबसाइट <http://jnnjhansi.procure247.com> के माध्यम से ऑनलाइन जमा की जायेगी :-

क्र०सं०	विवरण	प्रारम्भ दिनांक एवं समय	अन्तिम दिनांक एवं समय
1-	निविदा देखने/डाउनलोड/खरीदनेकी तिथि	28.02.2025 3.00 PM	21.03.2025 3:00 PM
2-	बिड समाप्ति की तिथि एवं समय	-	21.03.2025 3:00 PM
3-	बिड खोलने की तिथि एवं समय	21.03.2025 3:30 PM	

क्र०सं०	कार्य का नाम	अनुमानित लागत	निविदा प्रपत्र का मूल्य	प्रतिभूमि की धनराशि	कार्य पूर्ण होने की अवधि	टेकेदार का श्रेणी
1.	पहुल नदी में गिरने वाले दो नालों को एस०पी०एस०-४ के नाले में जोड़ने का कार्य।	17073171.00	17075 00+18 00% GST	1053700.00	छः माह	ए श्रेणी

### नोट-

- निविदा से सम्बन्धित नियम व शर्तें किसी भी कार्य दिवस में अधिशासी अभियन्ता कार्यालय में देखी जा सकती है।
- कार्यों से सम्बन्धित निविदा सूचना एवं शर्तें नगर निगम, झाँसी की वेबसाइट [www.jnnjhansi.com](http://www.jnnjhansi.com) में देखी जा सकती है।
- निविदादाता को <http://etender.up.nic.in> में ई-टेंडर में पंजीकृत होना है।
- पंजीकृत टेकेदार अपनी श्रेणी के अलावा एक श्रेणी नीचे तक का कार्य लेने के लिए अनुमत्य होगा।
- ई-टेंडरिंग में किसी प्रकार का व्यवधान उत्पन्न होने की स्थिति में परिवर्तन अथवा पूर्व की मांति मैन्युअल मांगे जाने का अधिकार नगर आयुक्त, नगर निगम, झाँसी में निहित होगा।
- कार्य को पूर्ण करने की समयावधि वर्षा ऋतु को शामिल करते हुए वर्णित है।
- अपर्याप्त रिकार्ड वाले निविदादाता को निविदा प्रक्रिया में भाग लेने की अनुमति नहीं होगी।
- कोई भी निविदादाता जो स्टेट बार काउन्सिल में पंजीकृत है वह निविदा प्रक्रिया में भाग नहीं ले सकेगा।
- ब्रत्येक निविदादाता रू० 100/- के नॉन-जुडिशियल स्टाम्प पेपर पर सभी सूचनाएं सही होने का शपथ-पत्र उपलब्ध कराना अनिवार्य होगा।
- प्रतिभूमि की धनराशि एवं निविदा प्रपत्र मूल्य की धनराशि <http://jnnjhansi.procure247.com> के माध्यम से जमा किया जाना अनिवार्य होगा।
- डिर्क्ट लायबिलिटी की अवधि लोक निर्माण विभाग द्वारा तय की गयी अवधि के अनुसार होगी।
- कार्य स्वीकृत होने के पश्चात् कार्य प्रारम्भिक फोटो, कार्य प्रगति की फोटो एवं कार्य समाप्ति की फोटो पत्रावली में लगाया जाना अनिवार्य होगा।
- शासनादेश सं० 11593/नौ-5-2021-142सा/2021 नगर विकास अनुभाग-5 दिनांक 07.01.2022 के अनुसार निर्माण कार्यों में परफोरमेन्स सिक्योरिटी ली जायेगी। (प्राप्त निविदा की लागत कार्य हेतु अनुमानित लागत से 10 प्रतिशत से नीचे प्राप्त हुई हो तो उस दशा में प्रथम 10 प्रतिशत तक के लिए परफोरमेन्स सिक्योरिटी 3 प्रतिशत ही रहेगी परन्तु उसके पश्चात् प्रत्येक 1 प्रतिशत नीचे दर हेतु 0.5 प्रतिशत अतिरिक्त परफोरमेन्स सिक्योरिटी जमा कराया जाये।)
- जी०एस०टी० के नियमों/शासनादेश के अनुसार निर्धारित कटौती की जायेगी।
- कार्य में प्रयुक्त सामग्री की जांच समय-समय पर परीक्षणशाला से करानी होगी। जांच रिपोर्ट में यदि कोई मानक के विपरीत पायी जाती है तो सम्बन्धित कार्य को तोड़कर पुनः टेकेदार द्वारा हर्ज-खर्च पर ठीक किया जाना अनिवार्य होगा तथा इस कार्य में कोई अतिरिक्त भुगतान नगर निगम, झाँसी द्वारा नहीं किया जायेगा।
- शासनादेश सं० 3890/नौ-5-19-149सा/2019 दिनांक 20.09.2019 के अनुसार न्यूनतम निविदादाता का यदि पूर्व से नगर निगम, झाँसी में पंजीकरण नहीं है तो उन्हें पंजीकरण नियमावली/शर्तों के अनुसार पंजीकरण कराना अनिवार्य होगा।
- निविदा खोलने की तिथि में अगर अवकाश होता है तो निविदा अगले दिवस में खोली जायेगी।
- ई-निविदा में कोई भी संशोधन/परिमार्जन/परिवर्तन की सूचना को वेबसाइट पर ही अपलोड कर प्रकाशित किया जायेगा।
- टेकेदार/फर्म के किये गये कार्यों की परफोरमेन्स के आधार पर प्ररनगत कार्य की निविदा निरस्त करने का अधिकार नगर आयुक्त, नगर निगम, झाँसी में निहित होगा।
- निविदा दरें प्रस्तुत करने की अंतिम तिथि से 90 नम्बे दिनों की अवधि के लिए स्वीकृति के लिए मान्य रहेगी। एक बार सबमिट की गई निविदा दरे सबमिट करने की अंतिम तिथि के बाद वापस नहीं लिया जा सकता है।
- किसी भी राज्य/केन्द्र सरकार से किसी भी सेवानिवृत्ति राजपत्र अधिकारी (एक वर्ष के भीतर सेवानिवृत्त) को सरकार की अनुमति के बिना टेकेदार प्रतिष्ठान में काम करने की अनुमति नहीं है। यह अनुबंध रद्द करने के लिए उत्तरदायी है, यदि टेकेदार या उसके किसी

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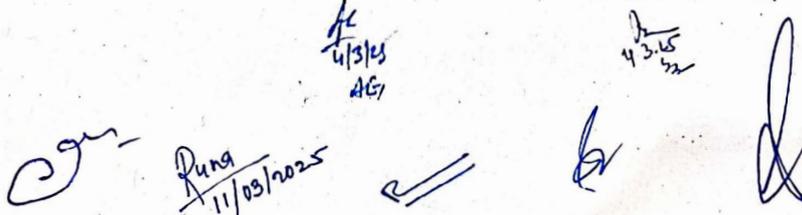
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- कर्मचारी को किसी भी समय ऐसा व्यक्ति मिल जाता है, जिसने ठेकेदार की सेवा में निविदा प्रस्तुत करने से पहले सरकार की अनुमति नहीं ली थी। इस विभाग के अन्य सेवानिवृत्त कर्मचारी के लिए भी यही शर्त लागू होगी।
22. निविदा दस्तावेज, और निविदादाता योजना, विनिर्देशों, आरेखण की मात्रता गानदंड से सम्बन्धित अन्य विवरण, किए जाने वाले कार्य के विभिन्न वर्गों की मात्रा की अनुसूची और अनुबंध के नियम और शर्तों का पालन करने के लिए ठेकेदार द्वारा अनुपालन किया जा सकता है। वेबसाइट से लोड किया जा सकता है। <https://etender.up.nic.in>
  23. किसी भी आपराधिक गतिविधि के लिए नाननीय न्यायालय द्वारा दंडित किसी भी निविदादाता को निविदा प्रक्रिया में भाग लेने की अनुमति नहीं है।
  24. शासनादेश सं0 24वी0आईपी0(1)/नौ-5-2017-1208जट/2013 नगर विकास अनुभाग-5 दिनांक 24.08.2017 के क्रम में निर्मित किये जाने वाली सड़क को निर्माण पूर्ण होने के पश्चात् 5 वर्ष तक अनुसूचित/रख-रखाव की जिम्मेदारी सम्बन्धित फर्म की होगी, परियोजना लागत की 5 प्रतिशत धनराशि परफोरमेंस गारण्टी के रूप में 5 वर्ष रोकने के उपरान्त सड़क के समुचित रख-रखाव होने की दशा में भुगतान की जायेगी।
  25. निविदादाता द्वारा कार्य किसी अन्य व्यक्ति/ठेकेदार को सबलेट नहीं किया जा सकता है।
  26. कार्य शुरू करने का पत्र प्राप्त करने की तारीख से एक सप्ताह के भीतर प्रथम न्यूनतम निविदादाता द्वारा श्रम विभाग में अपना श्रम पंजीकृत करना आवश्यक है।
  27. निविदादाता को प्रस्तुत करने से पहले स्वयं को संतुष्ट करना होगा कि उसके पास कार्य को निष्पादित करने के लिए पर्याप्त निविदा दर की क्षमता है और उसे प्रथम न्यूनतम निविदादाता द्वारा क्षमता गणना पत्रक प्रस्तुत करना होगा।
  28. नेशनल ग्रीन ट्रिब्यूनल द्वारा जारी कोई भी परिपत्र या निर्देश ठेकेदार पर लागू होगा।
  29. कार्य के साथ निर्गत कार्यादेश जारी करने के बाद ठेकेदार श्रम विभाग द्वारा पंजीकृत संबन्धित कार्य स्थल पर कार्यरत मजदूरों के नाम जमा करेगा।
  30. नगर निगम मा0सदन की बैठक दिनांक 13.11.2019 के स्वीकृत प्रस्ताव सं0 9 के अनुसार किसी भी ठेकेदार के पूर्व से स्वीकृत कोई भी तीन या उसके अधिक कार्य अधूरे हैं, तो उस ठेकेदार को नया कार्य आवंटित नहीं किया जायेगा तथा किसी भी ठेकेदार को एक बार में तीन से अधिक कार्य आवंटित नहीं किया जायेगा।
  31. निविदादाता के पंजीकृत मोबाईल नम्बर पर एस.एम.एस. द्वारा दिए गए ई-मेल पर भेजे गए सभी नोटिस और पत्र, निविदादाता द्वारा प्राप्त किए गए मान्य लिए जाएंगे।
  32. दिनिन सरकारी आदेश/निदेशालय आदेश समय-समय पर जारी किए जाएंगे।
  33. अन्य विवरण निविदा शर्तों में देखे जा सकते हैं। कर्मचारी को उसके नियंत्रण से परे प्रणाली की विफलता के कारण किसी भी दरों के लिए उत्तरदायी नहीं ठहराया जा जाएगा। भले ही सिस्टम किसी भी निविदादाता को सूचित करने की कोशिश करेगा, लेकिन नियोजक निविदादाता द्वारा प्राप्त किसी भी जानकारी के लिए उत्तरदायी नहीं होगा। निविदा से सम्बन्धित नवीनतम जानकारी के लिए वेबसाइट से सत्यापित करना निविदादाताओं की जिम्मेदारी है।
  34. ठेकेदार/निविदादाता को निर्माण के समय यातयात के आवागमन को बिना किसी अवरोध के बनाये रखने हेतु पर्याप्त सुविधा/व्यवस्था करना अनिवार्य होगा।
  35. एक श्रद्धा सभी निविदाओं को कारण बताये अथवा बिना बताये निरस्त करने का अधिकार नगर आयुक्त में निहित होगा एवं किसी भी शर्त को संशोधित करने का पूर्व अधिकार नगर आयुक्त, नगर निगम, झोंसी में निहित होगा।
  36. निविदादाता को निविदा डबल बिड सिस्टम के आधार पर (तकनीकी एवं वित्तीय) पृथक-पृथक देना अनिवार्य होगा।
  37. मा0 एन0जी0टी0 के द्वारा दिये गये निर्देशों के अनुपालन में निर्माण कार्य स्थल पर निर्माण कार्य सामग्री को ग्रीन कवर से ढककर एवं पानी का छिड़काव करते हुए कार्य करना अनिवार्य होगा जिससे वायु प्रदूषण उत्पन्न न हो। अन्यथा कि स्थिति में पर्यावरणीय क्षतिपूर्ति वसूलने की कार्यवाही की जायेगी।
  38. निविदादाता को शासन/निदेशालय/नगर निगम द्वारा समय-समय पर जारी आदेशों का अनुपालन करना अनिवार्य होगा।
  39. टेक्नीकल बिड के साथ तकनीकी स्टाफ से सम्बन्धित सूचना विवरण सहित (शपथ पत्र सहित) संलग्न करना होगा।
  40. टेक्नीकल बिड के साथ यथा आवश्यक उपकरणों की उपलब्धता से सम्बन्धित प्रमाण-पत्र संलग्न करना होगा।
  41. निविदादाता के पास विद्युतीकरण कार्यों को निष्पादित करने के लिए आवश्यक वैद्य विद्युत निदेशालय द्वारा प्रदत्त पंजीकरण/ए-श्रेणी का पंजीकरण प्रमाण-पत्र लाइसेन्स होना अनिवार्य है।
  42. निविदादाता तथा ज्वाइन्ट वैचर के पास विद्युतीकरण कार्य का अनुभव प्रमाण-पत्र प्रस्तुत करना अनिवार्य होगा।
  43. पी0डब्ल्यू0डी0 के Model Bidding Document for construction of roads के सेक्शन-2 के 15.8 में यह उल्लेख किया गया है कि "if the bidder withdraws the bid after bid opening during the period of bid validity, the Earnest money may be forfeit." के अनुसार ठेकेदार की जमानत धनराशि जप्त करने की कार्यवाही की जायेगी।

तकनीकी बिड हेतु अनिवार्य अमिलेख-क्र0सं0-01 पर अंकित कार्य द्वि-निविदा पद्धति से किये जाने हैं।

1. विगत पांच वर्षों का औसत टर्नओवर जो आंगणन राशि के 30 प्रतिशत से अधिक का हो, का प्रमाण-पत्र।


  
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2. विगत 07 वर्षों में आगणन मूल्य के 40 प्रतिशत मूल्य के 03 रागान प्रकृति के कार्यों को पूर्ण करने का सक्षम प्राधिकारी द्वारा निर्गत अनुभव प्रमाण-पत्र अथवा गत 07 वर्षों में आगणन मूल्य के 50 प्रतिशत मूल्य के 02 रागान प्रकृति के कार्यों को पूर्ण करने का अधिशासी अभियन्ता स्तर से कम नहीं हाथ निर्गत अनुभव प्रमाण-पत्र अथवा गत 07 वर्षों में आगणन मूल्य के 80 प्रतिशत मूल्य के 01 समान प्रकृति के कार्यों को पूर्ण करने का सक्षम प्राधिकारी द्वारा निर्गत अनुभव प्रमाण-पत्र होना अनिवार्य होगा।
3. टेक्नीकल बिड के साथ नगर निगम झांसी में उक्त फर्ज के नाम कोई भी कार्य लगने समय से लम्बित/अनारम्भ होने का प्रमाण-पत्र (साठ न्यायालय विवाद के कार्यों को छोड़कर) संलग्न करना होगा।
4. हाटमिक्स प्लांट से सड़क सुधार के कार्यों के लिए निर्धारित सीमा में हाटमिक्स प्लांट का नियमानुसार रखरखाव होना अनिवार्य है, जिसका सर्टिफिकेट संलग्न करना अनिवार्य है।
5. टेक्नीकल बिड के साथ तकनीकी स्टाफ से सम्बन्धित सूचना (एक शिफ्ट डिप्टी धारक एवं दो सिविल डिप्लोमा धारक) विवरण सहित (शपथ पत्र सहित) संलग्न करना होगा।
6. टेक्नीकल बिड के साथ यथा आवश्यक उपकरणों हाटमिक्स प्लांट, एयर कम्प्रेसर, बाईब्रेटर, रोलर, टिपर, विटुमिन डिस्ट्रीब्यूटर, टार वायटर, कंटीट सिस्चर, शटर टैंकर, ट्रेक्टर, ट्रक, मेक्निकल बूम आदि की उपलब्धता यथा आवश्यक का सम्बन्धित प्रमाण-पत्र संलग्न करना होगा।
7. बिड कैपेसिटी निर्धारित प्रारूप पर संलग्न करना अनिवार्य होगा।
8. **One-going works** अधिशासी अभियन्ता द्वारा जारी किया गया निर्धारित प्रारूप पर संलग्न करना अनिवार्य होगा।
9. बिल्डिंग बनाने का अनुभव संलग्न करना अनिवार्य होगा।
10. निविदा के समय जमानत धनराशि (Earnest Money) को शासनादेश सं० 08/2017/836/23-7-17-176(सा०)/08 दिनांक 08.06.2017 के अनुसार निविदा के समय जमा कराया जायेगी।

अतः उपरोक्तानुसार अनुमोदन करते हुए ई-निविदा आमंत्रण सूचना दैनिक समाचार पत्रों में प्रकाशन किये जाने हेतु प्रारूप पत्रावली के दायीं ओर संलग्न कर दिया गया है। कृपया अवलोकन कर इस्ताफर करने का कष्ट करें।

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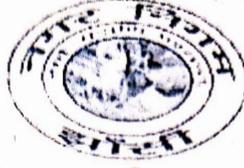
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झाँसी नगर निगम, झाँसी।

आगणन

बजट हेड - अवस्थापना

आगणन का धनांक - रुपये-**2,00,00,000/-**

कार्य का नाम :- पहुंज नदी में गिरने वाले दो नालों को एस0पी0  
एस0-4 के नाले में जोड़ने का कार्य।

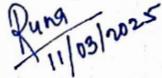
*नगर निगम को स्वीकृति प्रदान करने हेतु समर्पित।*

  
अवर अभियन्ता

  
सहायक अभियन्ता

  
अधिषासी अभियन्ता



  
Puna  
11/03/2025







Estimate for Drain Diversion work								
Item No.	Item Detail	DSR/MR	Item No.	Unit	Rate	After factor	Qty	Amount
1	2.31 Clearing jungle including uprooting of rank vegetation, grass, brush wood, trees and saplings of girth up to 30 cm measured at a height of 1 m above ground level and removal of rubbish up to a distance of 50 m outside the periphery of the area cleared	DSR 2023	2.31	SQM	17.6	17.82	3138.54	40,220.71
2	2.6 Earth work in excavation by mechanical means (Hydraulic excavator)/ manual means over areas (exceeding 30 cm in depth, 1.5 m in width as well as 10 sqm on plan) including getting out and disposal of excavated earth lead upto 50 m and lift upto 1.5 m, as directed by Engineer incharge 2.6.1 All kinds of soil	DSR 2021	2.6.1	SQM	177.5	179.24	742.07	95,907.70
3	2.7 Earth work in excavation by mechanical means (Hydraulic excavator)/ manual means over areas (exceeding 30 cm in depth, 1.5 m in width as well as 10 sqm on plan) including getting out and disposal of excavated earth lead upto 50 m and lift upto 1.5 m, as directed by Engineer incharge 2.7.2 Bare rock (blasting prohibited)	DSR 2023	2.7.2	CUM	1437.95	1043.18	259.73	270,990.59
4	2.8 Excavating trenches of required width for pipes, cables, etc. including excavation for sockets and dressing of sides, ramming of bottoms, depth upto 1.5 m including getting out the excavated soil, and then returning the soil as required, in layers not exceeding 20 cm in depth, including consolidating each deposited layer by ramming, watering etc. and disposing of surplus excavated soil as directed, within a lead of 50 m: 2.8.1 Pipes, cables etc. exceeding 80 mm dia but not exceeding 300 mm dia	DSR 2023	2.10.1.7	MTR	352.15	256.41	900.00	230,770.15
5	2.9 Excavating trenches of required width for pipes, cables, etc. including excavation for sockets, depth upto 1.5 m including getting out the excavated material, returning the soil as required in layers not exceeding 20 cm in depth, including consolidating each deposited layers by ramming, watering etc. stacking serviceable material for measurements and disposal of unusable material as directed, within a lead of 50 m: 2.9.2 Pipes, cables etc. exceeding 80 mm dia but not exceeding 300 mm dia	DSR 2023	2.13.3.2	MTR	2047.3	1490.75	315.00	469,572.22
6	2.24 Extra for excavating trenches for pipes, cables, etc. in ordinary/hard rock exceeding 1.5 m in depth but not exceeding 3 m. (Rate is over corresponding basic item for depth upto 1.5 metre)	DSR 2023	2.14.3.1	MTR	1496.1	1089.36	315.00	343,147.31
7	2.24.2 In or under foul position, including pumping out water as metre 25% required	DSR 2023	2.24.2			0.00		149,417.11
8	2.25 Covering and filling of plinth with sand under floors, including watering, ramming, sand casting and dressing complete	DSR 2023	2.27	CUM	2123.75	1546.37	648.00	1,007,046.38
9	5.1.5.13.6 (1 cement : 3 coarse sand (zone-III) derived from natural sources : 6 graded stone aggregate 20 mm nominal size (derived from natural sources)	DSR 2023	4.1.5	CUM	7294.7	5311.50	11.22	59,586.49
10	2.25 Extra for extra concrete in or under foul positions. 5.1.2 Preparing and laying in position specified grade of reinforced cement concrete, excluding the cost of centering, shuttering, finishing and reinforcement - All work up to plinth level: 5.1.2.1 1:1.5:3 (1 cement : 1.5 coarse sand (zone-III) derived from natural sources : 3 graded stone aggregate 20 mm nominal size (derived from natural sources)	DSR 2023	4.16	CUM	557.55	340.44	40.67	13,846.22
11	5.1.2.2 Reinforced cement concrete work in walls (any thickness), including plaster, gratings, buttresses, plinth and string courses, fillets, columns, pillars, piers, abutments, posts and struts etc. above plinth level up to floor five level, excluding cost of centering, shuttering, finishing and reinforcement. 5.1.2.2.1 1:1.5:3 (1 cement : 1.5 coarse sand (zone-III) derived from natural sources : 3 graded stone aggregate 20 mm nominal size (derived from natural sources)	DSR 2023	5.1.2	CUM	9045.75	6586.49	29.45	193,394.70
12	5.1.2.2.2 1:1.5:3 (1 cement : 1.5 coarse sand (zone-III) derived from natural sources : 3 graded stone aggregate 20 mm nominal size (derived from natural sources)	DSR 2023	5.2.2	CUM	10852.95	7902.37	94.58	747,416.96
13	5.5 Centering and shuttering including strutting, propping etc. and removal of form for 5.5.1 Reinforced concrete beams, columns etc for mass concrete	DSR 2023	5.9.1	SQM	392.15	285.54	26.49	7,563.69
14	5.5.2 Wall (any thickness) including attached pilasters, buttresses, plinth and string courses etc.	DSR 2023	5.9.2	SQM	242.5	613.45	227.99	139,861.40
15	5.5.6 Columns, Pillars, Piers, Abutments, Posts and Struts	DSR 2023	5.9.6	SQM	961.3	699.95	139.95	167,956.52
16	5.5.20 Suspended floors, roofs, landings, balconies and access platforms with water proof by 12 mm thick	DSR 2023	5.9.20	SQM	1028.4	744.81	39.47	29,557.19
17	5.27 Steel reinforcement for R.C.C. work including straightening, cutting, bending, placing in position and binding all complete upto plinth level. 5.22A.6 Thermo mechanically treated bars of grade Fe-500D or more	DSR 2023	5.22A.6	KG	107.85	78.53	24341.83	1,911,537.54
18	5.31 Extra for laying reinforced cement concrete in or under water and/or for and for the cost of pumping of laying out water and removing slush etc. concrete	DSR 2023	5.31	CUM	467.55	340.44	29.45	10,027.05
19	6.1 Brick work with common burnt clay F.P.S. (non modular) bricks of class designation 7.5 in foundation and plinth in: 6.1.1 Cement mortar 1:4 (1 cement : 4 coarse sand)	DSR 2023	6.1.1	CUM	7370.65	5366.80	5.52	29,624.72
20	6.3 Brick work with common burnt clay machine moulded perforated bricks of class designation 12.5 conforming to IS 2272 in superstructure above plinth level up to floor five level in cement mortar 1:6 (1 cement : 6 coarse sand) 6.3.1 With EP.S (non modular) bricks	DSR 2023	6.3.1	CUM	9299.9	6771.54	21.57	146,033.18
21	13.1.1.4 (1 cement : 4 coarse sand)	DSR 2023	13.1.2	SQM	347.05	252.70	628.85	158,907.93
22	Providing and applying white cement based putty of average thickness 1 mm, of approved brand and manufacturer, over the plastered wall surface to prepare the surface even and smooth complete. Distemping with oil bound washable distemper of approved brand and manufacture to give an even shade: 13.41.1 New work (two or more coats) over and including water thinnable priming coat with cement primer	DSR 2023	13.8	SQM	132.25	96.30	228.85	22,037.18
23	13.41.1 New work (two or more coats) over and including water thinnable priming coat with cement primer	DSR 2023	13.41.1	SQM	157.33	114.56	228.85	26,218.33

contd.



Estimate for Drain Diversion work

Sl. No.	Item Detail	DSR/MR	Item No.	Unit	Rate	After factor	Qty	Amount
39	19.11 Constructing brick masonry circular manhole 1.22 m internal dia at bottom and 0.56 m dia at top in cement mortar 1:4 (1 cement : 4 coarse sand) inside cement plaster 12 mm thick with cement mortar 1:3 (1 cement : 3 coarse sand) finished with a floating coat of neat cement foundation concrete 1:3:6 (1 cement : 3 coarse sand : 6 graded stone aggregate 40 mm nominal size) and making necessary channel in cement concrete 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate 20 mm nominal size) finished with a floating coat of neat cement, all complete as per standard design : 19.11.1 1.68 m deep with SRRC cover and frame (heavy duty III) 20 grade designation) 560 mm internal diameter conforming to IS 12592, total weight of cover and frame to be not less than 182 kg, fixed in cement concrete 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate 20 mm nominal size) including centering, shuttering all complete. (Excavation, foot rests and 12 mm thick cement plaster at the external surface shall be paid for separately). 19.11.1.1 With common burnt clay F.P.S. (non modular) bricks of class designation 7.5	DSR 2023	19.11.1	nos	74707.75	17286.81	9.00	161,881.51
40	19.12 Extra depth for circular type manhole 1.22 m internal dia (at bottom) beyond 1.68 m to 2.28 m : 19.12.1 With common burnt clay F.P.S. (non modular) bricks of class designation 7.5	DSR 2023	19.12.1	Mtr	9861.45	7190.43	9.00	64,623.83
41	19.13 Constructing brick masonry circular manhole 1.52 m internal dia at bottom and 0.56 m dia at top in cement mortar 1:4 (1 cement : 4 coarse sand) inside cement plaster 12 mm thick with cement mortar 1:3 (1 cement : 3 coarse sand) finished with a floating coat of neat cement foundation concrete 1:3:6 (1 cement : 3 coarse sand : 6 graded stone aggregate 40 mm nominal size) and making necessary channel in cement concrete 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate 20 mm nominal size) finished with a floating coat of neat cement, all complete as per standard design : 19.13.1 2.30 m deep with SRRC cover and frame (heavy duty HD-20 grade designation) 560 mm internal diameter conforming to IS 12592, total weight of cover and frame to be not less than 182 kg, fixed in cement concrete 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate 20 mm nominal size) including centering, shuttering all complete. (Excavation, foot rests and 12 mm thick cement plaster at the external surface shall be paid for separately). 19.13.1.1 With common burnt clay F.P.S. (non modular) bricks of class designation 7.5	DSR 2023	19.13.1	Nos	52969.1	38568.44	5.00	197,842.18
42	19.14 Extra depth for circular type manhole 1.52 m internal dia (at bottom) beyond 2.30 m : 19.14.1 With common burnt clay F.P.S. (non modular) bricks of class designation 7.5	DSR 2023	19.14.1	Mtr	22771.85	16580.89	5.00	82,904.43
43	19.25 Supplying and erection of single piece nonlinear resistor type lightning arrester suitable for 3 wire, 33 KV overhead lines with rated voltage 33 KV (rms) with a nominal discharge current rating of 10 KA (station class) and complete with galvanised clamping arrangement, G.I. bolts, nuts, washers etc. as required.	E&M 2022	19.25	Nos	17174	12504.92	2.00	25,009.84
44	Supply installation and testing of DG 50KVA	PAR 2023	6.3.1	KVA	11560	8417.19	90.00	420,859.63
45	Extra for Synchronizing Panel	PAR 2023	6.3.2	KVA	1970	779.10	50.00	38,955.00
46	Supply and laying of 1800mm x 900mm x 12mm thick chequered rubber matting tested quality.	UPPWD SOR				2525.00	6.00	15,150.00
47	12131 (A) Supply and laying of fire extinguisher ABC Type 6.00 kg. capacity (IS: Marked IS 15682 & TAC approved) complete with initial charge and wall bracket, along with supply of all materials and labour for proper construction work.	UPPWD SOR	1131 (A)	Nos		9010.00	2.00	18,020.00
48	Supply and laying of CO2 type fire extinguisher 6.5 kg. capacity (IS: Marked IS 2876 & TAC approved) complete with initial charge and wall bracket, along with supply of all materials and labour for proper construction work.	UPPWD SOR	1132 (A)	Nos		18000.00	2.00	36,000.00
Total - A								9,610,162.89
1	Electrical Connection with life, transformer, VCB, substation and meter room etc	Lump sum	Work		2500000		1.00	2,500,000.00
2	Electrical Panel with all requirements as per IS	Market Rate	Nos		800000		1.00	800,000.00
3	SITC of Pump (heavy Duty Submersible LT Pumpset with Non Clog Impeller)	Market Rate	Nos		500000		3.00	1,500,000.00
4	10 nos. 150 mm dia. as per standard design	Market Rate	Nos		300000		2.00	600,000.00
5	SITC Electric overhead traveling (LGT) Crane with all necessary works	Market Rate	Nos		300000		1.00	300,000.00
6	Electrical fittings and lights (internal and external)	Lump sum	Work		200000		1.00	200,000.00
7	Utility shifting	Lump sum	Work		200000		1.00	200,000.00
8	Restoration work (Road and Other)	Lump sum	Work		550000		1.00	550,000.00
Total - B								6,650,000.00
Total A+B								16,260,162.89
Design Charge 2%								325,203.26
Contingency charges 3%								487,804.89
GST 18%								2,976,879.12
<b>Grand Total</b>								<b>20,000,000</b>

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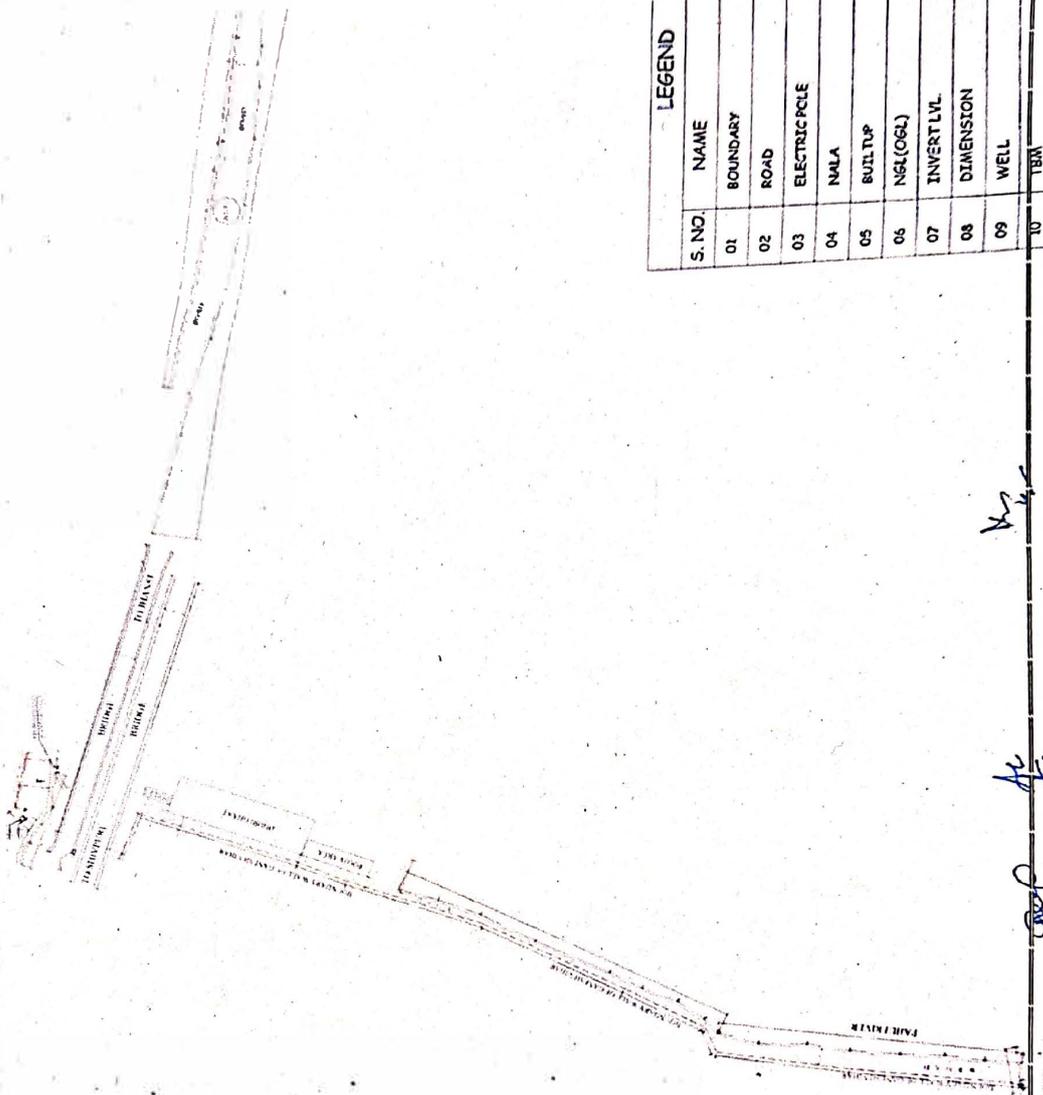
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**LEGEND**

S. NO.	NAME
01	BOUNDARY
02	ROAD
03	ELECTRIC POLE
04	NALA
05	BUILT UP
06	NGI(OGI)
07	INVEST LVL
08	DIMENSION
09	WELL
10	TBM

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11/03/2025

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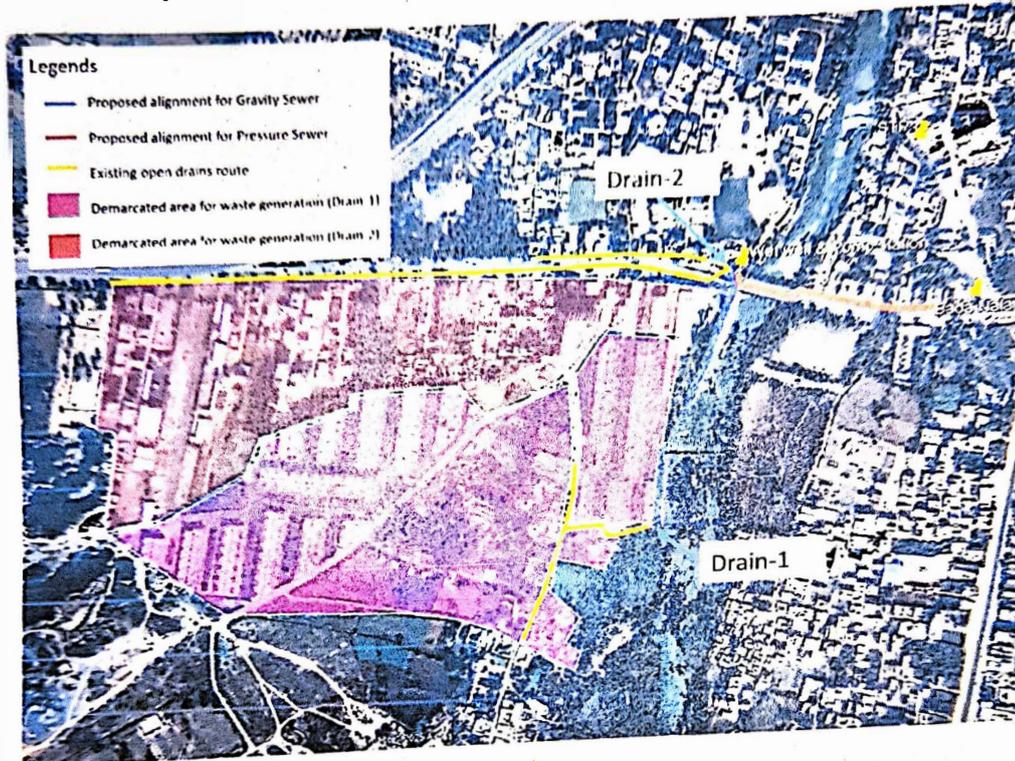
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Design of Sewerage system for a domestic locality- Jhansi

2.3 Area for consideration

Below image depicts the proposed route of gravity/ pressure sewer network, proposed location of wet well and area highlighted has been considered for flow generation.

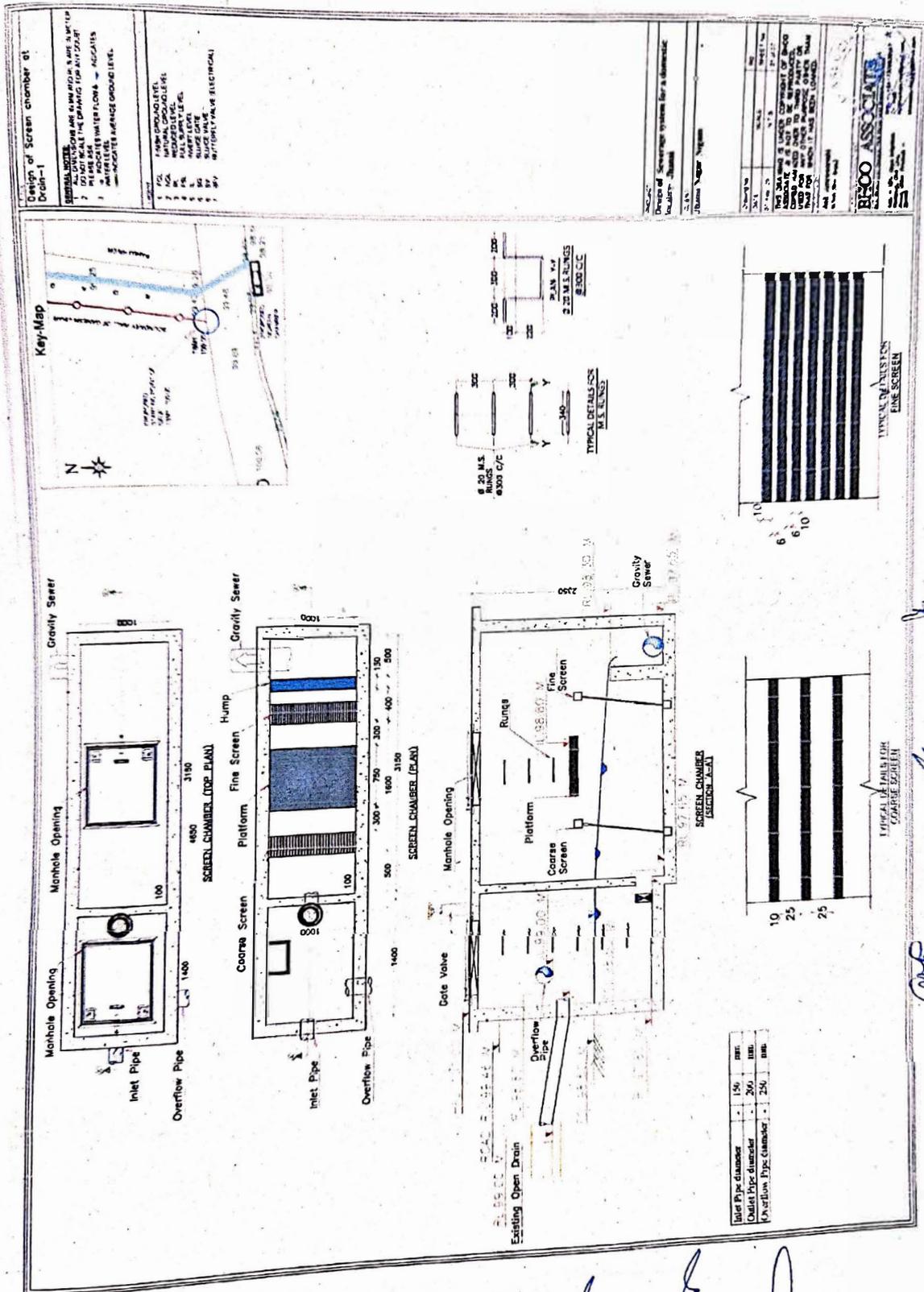


Proposed alignment for pressure sewer- Anchoring with the new RCC bridge.



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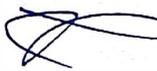
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11/03/2025

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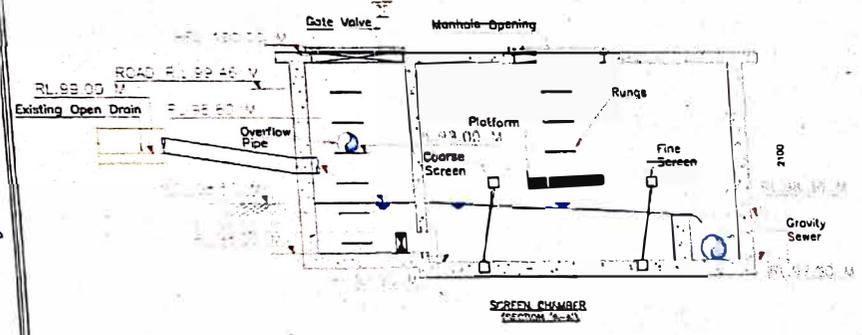
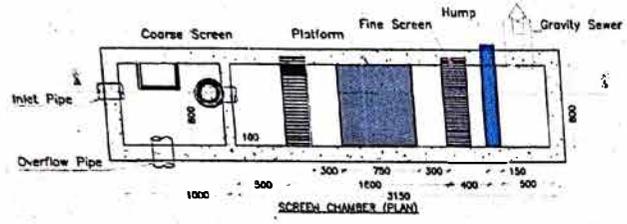
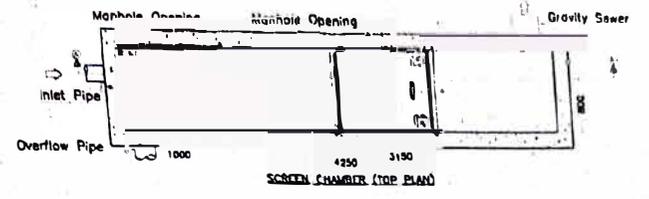
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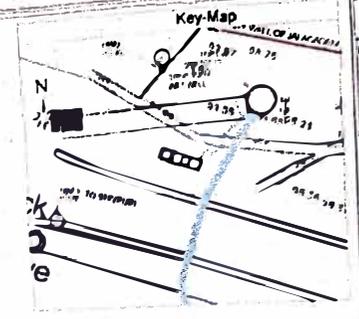
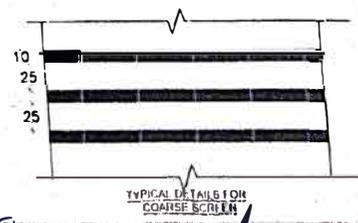
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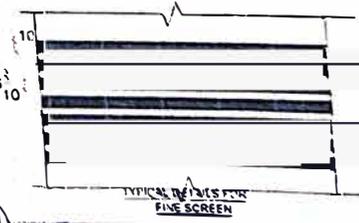
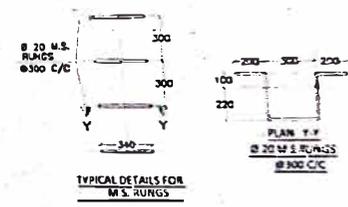
Inlet Pipe diameter	100	mm
Outlet Pipe diameter	100	mm
Overflow Pipe diameter	150	mm



Design of Screen chamber at Drain-2

**GENERAL NOTES**

1. ALL WORK SHALL BE DONE IN ACCORDANCE WITH THE SPECIFICATIONS AND DRAWINGS.
2. THE CONTRACTOR SHALL BE RESPONSIBLE FOR OBTAINING ALL NECESSARY PERMITS AND APPROVALS.
3. THE CONTRACTOR SHALL MAINTAIN ACCESS TO ALL ADJACENT PROPERTIES AT ALL TIMES.
4. THE CONTRACTOR SHALL BE RESPONSIBLE FOR PROTECTING ALL EXISTING UTILITIES AND STRUCTURES.
5. THE CONTRACTOR SHALL MAINTAIN A SAFE WORKING AREA AT ALL TIMES.
6. THE CONTRACTOR SHALL BE RESPONSIBLE FOR THE PROTECTION OF ALL ADJACENT PROPERTIES.
7. THE CONTRACTOR SHALL BE RESPONSIBLE FOR THE PROTECTION OF ALL EXISTING UTILITIES AND STRUCTURES.



PROJECT

Client: *Shree Sai Enterprises*

Location: *Shree Sai*

DATE: *11/10/2025*

DESIGNED BY: *Shree Sai*

CHECKED BY: *Shree Sai*

APPROVED BY: *Shree Sai*

SCALE: *As Shown*

3500 ASSOCIATE

*Shree Sai*

*Shree Sai*

*Shree Sai*



*Gen*

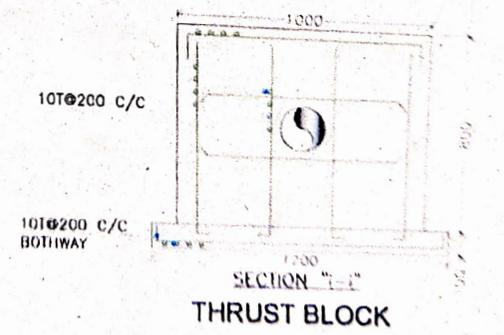
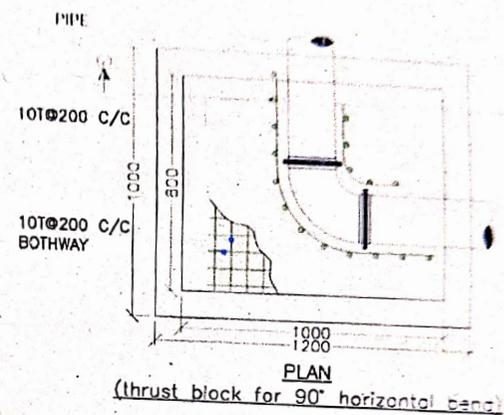
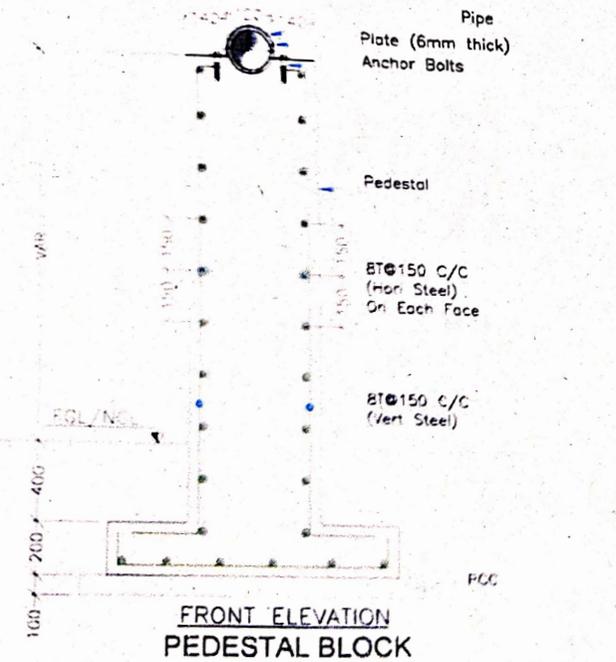
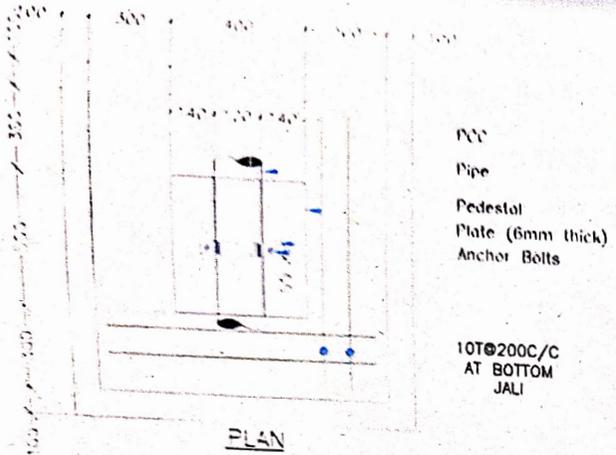
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*BR*

*BR*

*DR*

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**DESIGN OF SEWERAGE SYSTEM FOR A DOMESTIC LOCALITY - RAJAN**

PROJECT: Design of Sewerage System for a Domestic Locality - Rajan

CLIENT: Rajan Nagar Varanasi

DATE: 10/10/2010

SHEET NO: 10

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**BHOO ASSOCIATES**

*DR* *BR* *BR*

*Pen*

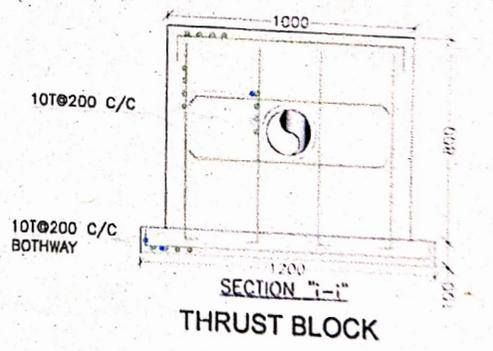
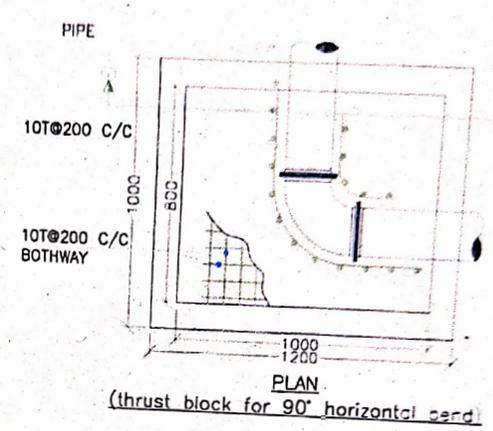
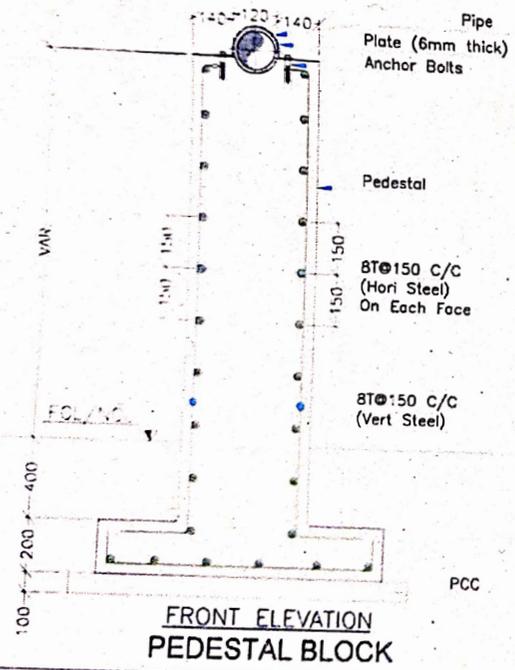
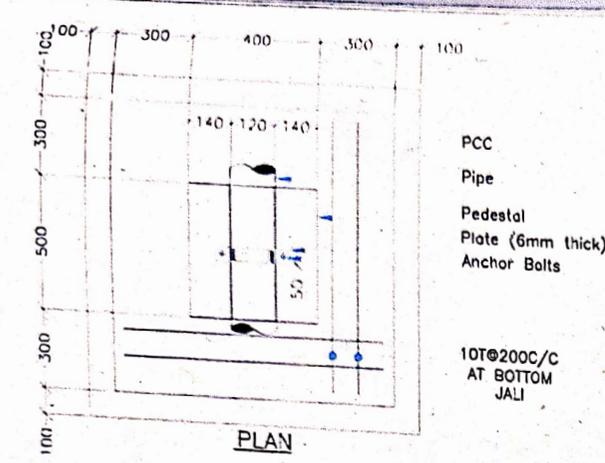
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- Typical 2A Drawing of Thrust Block and Pedestal Block
- GENERAL NOTE:
1. ALL DIMENSIONS ARE IN MM UNLESS OTHERWISE SPECIFIED.
  2. EXISTING LEVELS ARE SHOWN BY DASHED LINES AND PROPOSED LEVELS BY SOLID LINES.
  3. 'W' INDICATES WATER FLOW AND 'WL' INDICATES WATER LEVEL.
  4. 'M' INDICATES AVERAGE GROUND LEVEL.
  5. IF SPACE PROVIDED WHICH IS MARKED ON THE DRAWING IS NOT SUFFICIENT TO ACCOMMODATE THE ACTUAL DESIGN, THE DESIGNER SHALL BE RESPONSIBLE FOR THE ACTUAL RATE OF CONSTRUCTION AND THE ACTUAL CAPACITY.
  6. THE DIMENSION HEIGHT OF PEDESTAL BLOCK IS TENTATIVE HEIGHT WILL VARY AS PER SITE CONDITIONS IT IS RECOMMENDED TO KEEP THIS ABOVE 'M' LEVEL.

PROJECT: Design of Sewerage system for a domestic locality - Jhansi

CLIENT: Jhansi Nagar Nigam

Drawing No: 07/446/25

DATE: 11/11/03

SCALE: 1:15

NO: 11/11/03

DATE: 11/11/03

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All Infringement  
is liable to be  
prosecuted

**BHOO ASSOCIATE**  
PVT. LTD.

Plot No. 10, Old Bazar, Jhansi, U.P. - 201001  
Ph: 0521-2511111, 2511112  
Fax: 0521-2511113  
E-mail: bhoo@bhoo.com

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Site visit pictures

Below are the pictures captured during the survey and site visit with local authority



Proposed alignment for gravity sewer



Proposed alignment for Gravity sewer



Proposed location for Wet well



Proposed outfall location for pressure sewer at Bada mata



Proposed RCC bridge for pressure sewer Anchoring



Existing check dam of 1m height with retaining wall on Pahuj River at the upstream side

Handwritten signature and date: Puna 11/03/2025

Handwritten initials: Jc / AE

Handwritten signature and a circular official stamp.

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